

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No. 62/9/AMR/2021		9 of IBC	Tyco Fire and Security India Private Limited Vs. BGR Energy Systems Limited

**ORDER**

Mr.Rajeev Rambatla, Counsel for the OC present. Ms.Shivani Varma, proxy counsel for the CD present and submits that they do not have any counter and that they would be ready for hearing. Hence, for hearing, list the matter on 17.04.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN